

(c) The plant has already been commissioned on 15-9-84 and it is expected that the Plant would reach its optimum production capacity in approximately 3 years, depending upon overall availability of funds.

(d) The Plant has been set up with indigenous know-how and foreign collaboration.

Aid given to institutes for family welfare programmes

370. SHRI M. KADHARSHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the institutes engaged in the family welfare programmes in Tamil Nadu are being given 100 per cent aid by the Central Government;

(b) whether the Gandhigram Institute of Rural Health and Family Welfare also receives 100 per cent aid from Government;

(c) whether Government have received any complaint about the misuse of money and power in the aforesaid Institute since 1960; and

(d) if so, what is the nature of these complaints and whether any enquiry is likely to be held in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (d) The information is being collected and will be placed on the Table of the House.

Calcutta Port

871. SHRI M. KADHARSHA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Calcutta Port has been badly affected in the absence of Ganga water sharing agreement between India and Bangladesh; and

(b) what steps have been proposed by Government to augment the water supply to the Calcutta Port?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) In lean periods, the flow of the Ganga is not sufficient to meet the draught requirements of Calcutta Port.

(b) Efforts are being made to explore all possibilities to augment the flow through Farakka.

Take over of Gandhigram Institute of Rural Health and Family Welfare

872. SHRI M. KADHARSHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any representation regarding take-over of the Gandhigram Institute of Rural Health and Family Welfare in Tamil Nadu in view of the mismanagement and misappropriation of funds;

(b) if so, by when Government propose to take over the Institute; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c) Gandhigram" Institute of Rural Health and F.W. is a Voluntary Organisation receiving grant-in. aid from this Ministry for undertaking certain training activities. There is no proposal to take over the Institute.

Blowing up of railway wagon carrying ammunition

873. SHRI BHAGATRAM MANHAR:

SHRIMATI MAIMOONA
SULTAN:

SHRI S. B. RAMESH BABU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether a railway wagon carrying ammunition was blown to pieces

and two others damaged when a fire broke out in a goods train at the railway yard of the Tughlakabad station on the 20th April, 1985;

(b) whether an enquiry has been made into the causes of the accident and if so, the findings thereof;

(c) the extent of damage to life and property as a result of the accident; and

(d) the steps taken by Government against recurrence of such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) On 20-4-1985 ammunition loaded in wagon No. 28604 exploded and ^{consequently} the wagon caught fire during shunting operations in Tughlakabad Marshalling Yard. One more wagon which was adjacent to this also caught fire.

(b) A Departmental Enquiry is being conducted into this accident. The Committee has not yet finalised its report.

(c) There was no loss of life. The damage to Railway

(d) This will depend on the findings of the Enquiry Committee.

Hike in power rates by D.S.S.U.

874. SHRI BHAGATRAM MANHAR:

SHRIMATI MAIMOONA
SULTAN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Delhi Electricity Supply Undertaking has proposed enormous increase in power rates ranging upto one hundred per cent or above in some cases;

(b) if so, what are the details of the proposal; and

(c) what decision has been taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NERHU): (a) to (c) Tariff rates for supply of electricity in Delhi have been increased with effect from 9-4-1985. The revised rates are given in the statement. The increase had become necessary as the costs of inputs of power generation and supply have increased since Delhi Electric Supply Undertaking last fixed its tariff in April, 1979.

Rs. 83,500/-.

Statement

Category of Consumers	DESU's tariff rates from 9-4-85 (paise/unit)
1. Domestic	
(a) Lighting, fan and power	
On first 100 unit per month	27
On next 100 unit per month	32
On consumption above 200 unit per month	75
(b) Domestic power (where delivered on a separate meter)	
for entire consumption	75